

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CASE RC NO. 29(A)/2014/CBI/ACB/ND

Case No. 94/2019

CNR NO. DLCT11-000440-2019

CBI Vs. Tarsem Pal & ANR.

07.07.2020

Present : Sh. Tejvinder Singh, Ld. PP for CBI.

Sh. Hitender Kapur, Ld. Counsel for A-1.

Sh. Aseem Bhardwaj, Ld. Counsel for A-2.

The matter has been taken up from 10.00 AM to 10.20 AM through video conferencing using CISCO WEBEX hosted by. Sh. Sudhir Kumar, Reader of this Court.

On the request of Ld. PP and advocates, matter be listed for further final arguments on **13.07.2020 at 10.00 AM**. More so the court record is not available either digitally or physically, which shall be arranged on or before the next date.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

07.07.2020